

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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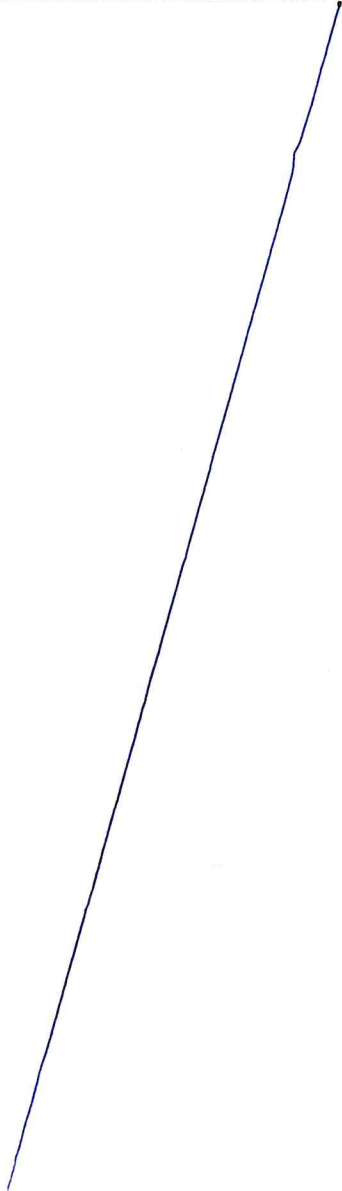
**PETITION NUMBER : CP(CAA)/41(CHE)2023**

**APPLICATION NUMBER : CA(CAA)/13(CHE)2023**

**NAME OF THE PETITIONER : CK's Foods Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 230-232 of CA, 2013**  
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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER : CP(CAA)/42(CHE)2023**

**APPLICATION NUMBER : CA(CAA)/10(CHE)2023**

**NAME OF THE PETITIONER : CKR Retail Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 230-232 of CA, 2013**  
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DIVISION BENCH, COURT – II  
CHENNAI**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER : CP(CAA)/43(CHE)2023**

**APPLICATION NUMBER : CA(CAA)/14 & 15/2023**

**NAME OF THE PETITIONER : Cavinkare Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 230-232 of CA, 2013**  
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**101) CP(CAA)/41(CHE)2023 IN CA(CAA)/13(CHE)2023**  
**102) CP(CAA)/42(CHE)2023 IN CA(CAA)/10(CHE)2023**  
**103) CP(CAA)/43(CHE)2023 IN CA(CAA)/14 & 15/2023**

**ORDER**

Ld. Counsel Ms.Swetha Subramanian for the Petitioner. Ld. Counsel Mr. Raj Kumar Jhabakh for the Income Tax Department. Ld. Counsel Ms.Nandini Agarwal for the RD.

The Counsel for the Petitioner stated that they have filed the response on 12.04.2024 vide Sr.No.1808. In this Income Tax Department has filed the response by way of memo on 16.03.2024 and the copy of the same is attached by the Applicant in the reply dated 12.04.2024 supra.

List the petitions for hearing on **08.05.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**